

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2799
ANSWERED ON:05.12.2002
CENSOR BOARD FOR DOORDARSHAN
NARESH KUMAR PUGLIA;RAGHURAJ SINGH SHAKYA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government have received spate of representations to set up a Censor Board for telecasting the various serials and other programmes on Doordarshan and Cable T.V.;
- (b) if so, the details thereof and reaction of the government thereto;
- (c) whether in the absence of any Censor Board for electronic media, the programmes being telecast on Doordarshan and Cable T.V. are obscene, full of vulgar language and destructive in nature;
- (d) if so, the time by which the Censor Board for Doordarshan and Cable T.V. is likely to be set up; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. SUSHMA SWARAJ)

(a) to (c): Some such suggestions have been received in the past. Programmes telecast on Doordarshan are governed by the Broadcast Code, which inter-alia prohibits programmes which contain anything obscene. All programmes telecast on Doordarshan are previewed before telecast, to ensure that they are suitable for family viewing.

The Programmes telecast on private satellite channels are required to adhere to the provisions of the Programme Code, prescribed under the Cable Television Networks (Regulation) Act, 1995 and rules framed thereunder, which inter-alia prohibits telecast of any programme which offends good taste or decency.

There is no proposal to set up a Censor Board for serials and other programmes carried on DD and Cable TV.

(d) & (e): Do not arise.